



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 119/16	TP 62/17	For Compli- ance	433(e) / 433(f)	Nimit Impex Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUPHIR KUMR 9880888482	PETITIONER	
2.	D. AMALI SHARMILA 9071409035	RESPONDENT	

Counsel for petitioner is present. He has filed Form 5 today. Registry is directed to check and put up.

List it on 17.08.2017.


MEMBER (J)


MEMBER (T)

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List it on 17.08.2017.


MEMBER (J) 4/8/17


MEMBER (T)